

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 119

CP No. 101/Chd/J&K/2023

IN THE MATTER OF:

Tahir Beigh, (Member and Director,
1B Infra Developeri Private Limited)

...Petitioner

Vs.

ROC, Jammu

...Respondent

Under Section: 252 (3), CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 07.06.2024.

-sd-
Court Officer

April 19, 2024
SM